

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ITEM NO.21  
C.P./29/252 (3)/GB/2022**

**Coram:**

**Hon'ble Shri Deep Chandra Joshi, Member (J):                   Hearing through  
Hon'ble Shri Prasanta Kumar Mohanty, Member (T):       Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2022**

In the matter of:

Rajat Kumar Pal  
Versus  
M/s. Akash Tripura Pvt. Ltd. and another

Section:                   Under Section 252(3) of the Companies Act, 2013

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MS. SNEHA KHAITAN	CS	Petitioner	Present in Video
2.	MOHD. SHAKEEL	Jt. Director	Respondent/ROC	Conference

**ORDER**

**Date of Order: 17.11.2022**

The matter is taken up for hearing through Video Conferencing. Heard the learned Counsel appearing for the Petitioner and the Representative of the RD/ROC, NER. The Representative of the RD/ROC submits that they have filed their reply.

3.     **Matter is reserved for Orders.**

**Sd/-**

**(Prasanta Kumar Mohanty)  
Member (Technical)  
/D-17.11.2022/**

**Sd/-**

**(Deep Chandra Joshi)  
Member (Judicial)**